

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.1890  
TO BE ANSWERED ON SEPTEMBER 22, 2020  
HOUSES CONSTRUCTED UNDER PMAY-U**

**NO.1890. SHRIMATI MANEKA SANJAY GANDHI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of houses constructed under each component of Pradhan Mantri Awas Yojana-Urban (PMAY-U) and allotted to the beneficiaries under its each component, State-wise;**
- (b) the details of houses constructed under the yojana that are vacant, State-wise;**
- (c) the details of the social-audit conducted as per the guidelines of PMAY-U, State-wise; and**
- (d) whether sufficient social audits have been conducted and if so, the details thereof ?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

- (a) & (b): The State/ Union Territory-wise details of houses constructed and allotted to the beneficiaries along with houses in process of allotment under each component of Pradhan Mantri Awas Yojana - Urban (PMAY-U) are at Annexure.**
- (c) & (d): States/ Union Territories (UTs) are undertaking social audit of the projects being implemented as per the guidelines of PMAY-U Mission. So far, seven States namely Andhra Pradesh, Gujarat, Jharkhand, Kerala, Uttarakhand, Manipur and Mizoram have conducted social audit and remaining States/UTs are in the process of conducting Social Audit as per Scheme Guidelines.**

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**Annexure referred in reply to LS USQ No. 1890 due for answer on 22.09.2020**

**Details of houses constructed and allotted to the beneficiaries along with houses in process of allotment under each component of PMAY-U**

S. No.	State/UT	Houses Constructed and Allotted/Occupied (Nos.)				Houses in process of allotment (Nos.)
		Beneficiary Led Construction (BLC)	Affordable Housing in Partnership (AHP)	In-situ Slum Redevelopment (ISSR)	Credit Linked Subsidy Scheme (CLSS)	
1	A&N Islands (UT)	17	-	-	5	-
2	Andhra Pradesh	1,09,944	9,567	39,123	32,717	1,81,386
3	Arunachal Pradesh	1,752	-	420	50	752
4	Assam	17,210	-	3,052	1,956	-
5	Bihar	38,053	-	27,972	10,582	-
6	Chandigarh (UT)	-	-	5,333	716	2,526
7	Chhattisgarh	62,529	1,253	19,138	15,599	11,167
8	D&NH and D&D (UT)	384	33	144	3,574	6
9	Delhi (UT)	-	-	3,209	21,508	35,030
10	Goa	1	-	-	1,530	-
11	Gujarat	26,412	19,988	79,530	2,96,781	66,809
12	Haryana	3,100	-	2,814	24,102	2,545
13	Himachal Pradesh	2,525	-	447	1,005	199
14	Jammu & Kashmir (UT)	4,060	-	2,887	1,916	64
15	Jharkhand	64,089	-	9,077	9,267	600
16	Karnataka	93,129	31	32,180	58,989	19,119
17	Kerala	54,507	-	8,730	16,680	63
18	Ladakh (UT)	247	-	62	61	-
19	Lakshadweep (UT)	-	-	-	-	-
20	Madhya Pradesh	2,37,381	3,869	39,572	70,544	14,037
21	Maharashtra	16,738	-	72,525	2,91,321	46,291
22	Manipur	3,408	-	1,489	181	-
23	Meghalaya	213	-	541	149	251
24	Mizoram	1,740	-	1,119	1,023	197
25	Nagaland	694	-	4,713	28	1,464
26	Odisha	58,638	-	5,281	6,287	3,175
27	Puducherry (UT)	2,556	-	552	786	286
28	Punjab	6,854	-	5,847	20,992	-
29	Rajasthan	216	-	37,119	63,521	12,215
30	Sikkim	20	-	254	48	-
31	Tamil Nadu	1,87,908	254	41,757	56,871	31,885
32	Telangana	-	-	27,727	47,642	86,864
33	Tripura	39,879	-	2,034	1,089	-
34	Uttar Pradesh	5,02,071	-	33,307	84,658	6,463
35	Uttarakhand	3,173	224	3,449	10,324	427
36	West Bengal	1,43,160	-	34,371	36,934	-
<b>Total</b>		<b>16,82,608</b>	<b>35,219</b>	<b>5,45,775</b>	<b>11,89,436</b>	<b>5,23,821</b>